

(25)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/59/2017

NAME OF THE APPLICANT : FIRST TECHNOLOGIES INDIA PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMASAMY

G.V. MOHAN KUMAR

Counsel for Petitioner



**ORDER**

Counsel for petitioner present. RD has sent a communication to the Registry seeking adjournment of 15 days for making submissions. Copy of the communication is placed before this Bench. Considering his request, time is enlarged. Put up on 15.12.2017.

*sd*  
S Vijayaraghavan  
Member (Technical)

*sd*  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc